



GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 24th of April, 2018.

SRO- 192. - In exercise of powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendments shall be made in the Jammu and Kashmir Civil Services (House Rent Allowance & City Compensatory Allowance) Rules, 1992, namely:

In the said rules:

The followings shall be inserted as 2nd & 3rd proviso below rule 4 (I):-

Provided that w.e.f 01-04-2018 the House Rent Allowance to the State Government employees shall be payable in the revised pay structure (as per classification notified by Central Government) at following rates:-

<i>All Metropolitan Cities (X class Cities)</i>	<i>Srinagar U.A/ Jammu U.A (Y class Cities)</i>	<i>Other places (Z class locations)</i>
<i>@ 24% of Basic Pay</i>	<i>@16% of Basic Pay</i>	<i>@ 8% of Basic Pay</i>

Provided further that for the period 01.01.2016 to 31.03.2018, the House Rent Allowance shall be admissible at the existing rates in the existing Pay Scales/Pay Bands.

Note:

- i) (The term "Basic Pay" shall have the same meaning as defined under Note 2 below Article 27(aa) of the Jammu & Kashmir Civil Service Regulations); and

- ii) The classification of specific cities/areas as "X", Y Z" class locations shall be as per classification in the Central Government.

By Order of Governor of Jammu & Kashmir,

Sd/-

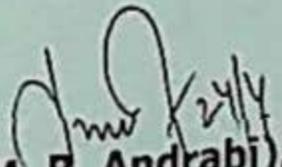
(Navin K. Choudhary), IAS,
Principal Secretary to Government,
Finance Department.

No: A/Misc (2008)-temp-1231

Dated: 24.04.2018.

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to Hon'ble Governor.
7. Chief Electoral Officer, J&K, Jammu.
8. All Commr/Secretaries to Government.
9. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
10. Divisional Commissioner Kashmir/Jammu.
11. Commissioner of Vigilance, J&K Srinagar/Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director General Funds Organization J&K.
15. Director General Accounts & Treasuries, J&K.
16. Director Information J&K.
17. Director Audit & Inspections.
18. Director Budget J&K.
19. All Head of Departments /Managing Directors/Chief Executive of State PSU's/Autonomous Bodies.
20. Secretary J&K Public Service Commission J&K.
21. All District Development Commissioners.
22. Secretary J&K Legislative Assembly/Legislative Council.
23. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu/Srinagar.
24. Director Accounts & Treasuries Srinagar/Jammu.
25. All Director Finance/Financial Advisors & CAO's.
26. Joint Director Funds Organization Srinagar/Jammu.
27. All Treasury Officers.
28. General Manager, Government Press for publication in Government Gazette.
29. Director Local Fund Audit and Pensions, J&K.
30. Pvt. Secretary to Chief Secretary.
31. Pvt. Secretary to Hon'ble Ministers/Hon'ble Ministers of State for information of the Hon'ble Ministers.
32. All officers/Section officers of Finance Department.
33. President Non-Gazetted Employees Union Civil Secretariat Srinagar/Jammu.
34. I/c Website, FD. (www.jandkfinance.nic.in).
35. I/c Website, GAD (www.jkgad.nic.in).
36. Government order file (W2scs).


(M. R. Andrabi),
Director (Codes),
Finance Department.